

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 03-12-2025 To 03-12-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4260/2025	TULU BHOWMICK SAMANTA Mobile:6290372502 Email:MOUMITA06000@GMAIL.COM	MOUMITA GHOSH	24-12-2025	RELATED CASE NO IS NOT MATCHING WITH THE CERTIFIED COPY OF THE IMPUMED ORDER
2	CO	4272/2025	GOPAL CH NASKAR Mobile:9830518690	SUMAN CHATTOPADHYAY	24-12-2025	PINCODE MUST BE PUT IN THE ADDRESS OF RESPONDANT NO. 4,5
3	CRM(M)	2668/2025	SARJAHAN KHAN @ SIRJAHAN @ SAJAHAN KHAN Mobile:9433176007 Email:ADV.SJAMAN@GMAIL.COM	SYED UJ JAMAN	24-12-2025	INCORPORATE HONBLE HIGH COURT PREVIOUS CASE DETAILS WITH 1ST PARA
4	CRM(M)	2670/2025	FIROJ SK Mobile:9831667029 Email:MANASKUMARDASADV@GMAIL.COM	MANAS KUMAR DAS	24-12-2025	SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(M)/1103/2025 BEFORE THE HONBLE HIGH COURT
5	CRM(M)	2671/2025	PRIYANKAR MAL Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	SUDIP GHOSH CHOWDHURY	24-12-2025	MENTION C.M.C. CASE NO IN 1ST PARA
6	CRM (NDPS)	1596/2025	ALAMGIR SK Mobile:7044063766 Email:SUMANTABABI2017@GMAIL.COM	SUMANTA DAS	24-12-2025	1) LD TRIAL COURT CASE TYPE MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY.
7	CRM (NDPS)	1598/2025	SANKAR SAHA @ MITHUN Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	24-12-2025	NDPS CASE NO MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY OF THE LD TRIAL COURT
8	CRM (NDPS)	1600/2025	HOSSAIN MALLICK @ PANCHHA @ PENCHA Mobile:7076410712 Email:SABRINAPARVEEN73@GMAIL.COM	SABRINA PARVEEN	24-12-2025	MENTION P.T.N CASE NO AS PER IMPUGNED ORDER COPY IN 1ST PARA
9	MAT	2150/2025	THE STATE OF WEST BENGAL AND OTHERS Mobile:8335036728	AMRITALAL CHATTERJEE	24-12-2025	VS MUST BE ADDRESSED BETWEEN PETITIONER AND RESPONDANT
10	MAT	2152/2025	UNION OF INDIA AND ANR VERSUS SASWATI MOHURY AND ORS Mobile:9432820002	AMRITA PANDEY	24-12-2025	CAUSE TITLE IS MISMATCHING
11	WPA	27680/2025	SAJOL KUMAR BANDOPADHYAYA Mobile:9874700134 Email:SBOSE22@YAHOO.COM	SOURAV BOSE	24-12-2025	PETITIONER NAME MISMATCH WITH SIUGNATURE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
12	WPA	27683/2025	PROPUS INC AND ORS. Mobile:9674093932 Email:MUKHERJEEAMLAN12@GMAIL.COM	AMLAN KUMAR MUKHERJEE	24-12-2025	HONBLE CHIEF JUSTICE ADDRESING WRONG.
13	WPA	27692/2025	MALAY MONDAL Mobile:6289650997 Email:TARAPRASADHALDAR@GMAIL.COM	TARAPRASAD HALDAR	24-12-2025	CJ ADDRESSING WRONG
14	WPA	27772/2025	PIJUSH NIOGI AND ANR. Mobile:9433014080 Email:ADV.GIASUL@GMAIL.COM	GIASUL ISLAM	24-12-2025	SUB. CAT. CODE WRONG
15	WPA	27776/2025	M/S SKYLINE VANIJYA PRIVATE LIMITED AND ANR Mobile:9830247840 Email:SAPTARSHIDATTA@LIVE.COM	SAPTARSHI DATTA	24-12-2025	FILE RENAMED TO F-WPLRT-214/2025 DATED-03-12-2025
16	WPA	27797/2025	BIDHAN KUMAR MALLICK Mobile:9831148046 Email:UTTAMKAMILA40@GMAIL.COM	UTTAM KUMAR KAMILA	24-12-2025	COURT IS WRONG (COURT MUST BE 551)
17	WPA	27802/2025	USHA RANI MALI Mobile:9674212678 Email:SABITAKHUTIABHUNYA1@GMAIL.COM	SABITA KHUTIA (BHUNYA)	24-12-2025	PITITIONER SIGNATURE MISSING IN PRAYER PORTION.
18	WPA	27839/2025	VIKRAM SOLAR LIMITED Mobile:8622011130 Email:ANIRUDH.GOYAL@KHAITAN.CO.COM	ANIRUDH GOYAL	24-12-2025	COURT NO. WRONG
19	WPA(P)	538/2025	SUBRATA JANA Mobile:9017211476 Email:ADVOCATEDEBASISSUR@GMAIL.COM	DILIP KUMAR DAS	24-12-2025	THROUGH IS MISSING AT THE 2ND JUDGES COPY